

I.A.S. personnel for implementation of Fourth Plan

*1247. Shri Liladhar Kotoki: Will the Minister of Home Affairs be pleased to state:

(a) the number of vacancies in the I.A.S. and the number of additional posts of I.A.S. required to implement the Fourth Five Year Plan;

(b) whether any consideration has been given to the proposal to fill up the vacancies by special recruitment;

(c) whether Government have been considering measures to increase the quota of promotion to the State Civil Service Officer, and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) There are at present 301 vacancies for direct recruits in I.A.S. cadres of the various States including the number of additional posts required in connection with the implementation of the Fourth Five Year Plan.

(b) No, Sir

(c) No, Sir.

(d) The existing gap of 301 in the cadre strength of 2365, in the direct recruitment quota, can be made up by the annual competitive examinations

In the interest of maintaining the all-India character and qualitative standards of the Service, it has not been considered advisable to increase the promotion quota.

Insuit to National Flag in Minicoy Islands

*1248. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that a seaman in the Minicoy Islands spat at the Indian National Flag on the 14th August, 1966 on the eve of India's Independence Day;

(b) the name and nationality of the seaman;

(c) the action taken by Government in this regard, and

(d) the steps proposed to be taken by Government to avoid such incidents in future?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No such incident has come to the notice of the Government.

(b) to (d). Do not arise

Demand for separate State for Mizo Hills

*1249. Shri Yajna Datt Sharma: Will the Minister of Home Affairs be pleased to state

(a) whether a delegation of the Mizo Union headed by the Chief Executive Member of the Mizo Hills District Council held talks with him during the last week of June, 1967;

(b) if so, whether the delegation repeated their demand for a separate State for Mizo Hills,

(c) whether the delegation also opposed the reorganisation of Assam in a federal set-up, and

(d) if so, the steps taken for an early solution of these problems?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Chief Executive Member of the Mizo Hills District Council and the President of the Mizo National Union had called on the Home Minister on 6th July, 1967, for informal discussions.

(b) No, Sir.

(c) and (d). Do not arise

Attack by Mizos on 30th June, 1967

*1250. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there had been an encounter between the